

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.39/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.43/2009
NAME OF THE COMPANY	Shruti Agro Farms Pvt Ltd.
NAME OF THE PETITIONER(S)	Kailash Naryan Bhangadiya
NAME OF THE RESPONDENT(S)	Shruti Agro Farms Pvt Ltd. & (4) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Γ	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	NARESH Kumarsaram Ers. Chidambaram	Adocate	9000666072	800

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri Naresh Kumar Sangam, Ld. Counsel for the Petitioner Company.

Post the case on 14.03.2018.

Member (T)

Member (J

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